Gulform Parte 1401

2438

अवर सचिव (स्थापना शाखा)

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में। महोदय,

सभा सचिवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-279, दिनांक-23.01.2024 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

12+101-12.02.2024

विश्वासभाजन,

( चंदन कुमार )

प्रशाखा पदाधिकारी, जनसंपर्क शाखा, बिहार विधान सभा, पटना ।

## **Declaration of Assets and Liabilities**

Year-2023

I, Chandan Kumar, son of Sri Uma Kant Singh, aged 45 years, belonging to Administrative Cadre (Bihar Legislative Assembly) service and presently working as Section Officer, Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Mrs. Roopam Kumari	Dependant- 1 Yash Kumar (Son)	Dependant-2 Rashm Kumari (Daughter)	Dependant- 3 Etc. Name
(i) .	Cash	Rs. 8,705/-	Rs. 11,251/-	Rs. 2,155/-	Rs. 1,055/-	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	(1) SBI A/C in Bihar Vidhan Mandal Branch - A/C Balance Rs. 70,000/-(Approx) (2) PNB Bank A/C (Boaring Road Crossing) - Rs. 3,500/-(Approx) (3) Members ship A/C in Co-operative Banking Society LTD A/C Balance Rs.27,246/-	SBI A/C in Bihar Vidhan Mandal Branch - Rs 21,876/- (Approx)	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Debentures (Sahara Q Shop) Nil Value Rs. 35,000/-		Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1)LIC Bima Gold Policy of Rs. 1,00,000/- Premium Per Annum Rs.6667/- (2)LIC Amulya Jeevan Policy of Rs. 25,00,000/- Premium Per Annum Rs.14,632/- (3) LIC Jeevan Anand Policy of Rs. 1,00,000/- Premium Per Annum Rs.8,691/- (4) R.D in Post Office of Rs.2,500/- Month for 5 years.	(1)LIC New Money Back Policy of Rs. 1,00,000/-Premium Per Annum Rs.7,916/-(2)Postal Life Insurance of Rs.1,00,000/-Per Annum Premium Rs. 3,700/-(Approx)	LIC Jeevan Anuraag Policy of Rs. 1,00,000/- Premium Per Annum Rs.5,407/-	LIC Jeevan Anuraag Policy Rs. 1,00,000/- Premium Per Annum Rs.5,407/-	Nil
(v)	Motor Vehicles (details of make, etc.)	Yamaha FZ-X [ABS BCL3(BS vi)] Reg No- BR01FX9950	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-55gms (Approx.) of Rs.1,95,055/- (Approx.)	Gold-265 gms (Approx.) of Rs. 11,01,055/- (Approx.) Silver -255 gms(Approx.) of Rs. 26,951/- (Approx.)	Gold- 10 gms (Approx.) of Rs. 41,751/- (Approx.)	Gold- 20 gms (Approx.) of Rs. 85,751/- (Approx.) Silver -285 gms (Approx.) of Rs.25,255/- (Approx.)	Nil
(vii)	Other assets, such as values of claims / interests	Old Assets such as Television, Computer, Refrigreter, Mobile, etc.	Nil	Nil	Níl	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Churchen produs.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)		Share in Ancestral Property as per HUF.(Till date Share is not defined)	1000 Sqfit At-Batora Khatta No-126 Khashara No- 658 P.O-Phulwari Sarit Patna Rs.12,35,000/- ( Approx.)	Nil	Nil	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Share in Ancestral Property as per HUF.(Till date Share is not defined)	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share in Ancestral Property as per HUF.(Till	Nil	Nil	Nil	Nil
		date Share is not defined)				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-12-2023		
(a)	(i) Loans from Banks	Rs. 2,00,000/- Loan from Co- operative Banking Society LTD	Rs. 1,25,000/-(Approx)		
	(ii) Loans from financial institutions	Nil	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	/ Nil		
	(b) dues to departments dealing with supply of water	Nil	Nil		

exerción primas.

	(c) dues to departments dealing with supply of electricity	Nil .	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs.72,642/- Assessment Year 2023-2024. Pan No-APDPK2101E.	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
			Nil

## Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1254										
Gender :-		М	(M/	F)						
Date of Birth	:-	0	5	0	5	1	,9	7	9	(DD/MM/YYYY)
Class/Group	:-	В			(A/B/C)					
Cadre	:-	Adm	ninistra	tive Ca	dre, Bih	ar Legi	slative A	Assemb	oly, Secr	etariat,
		(Full N	Name e	.g. B.A	.SBiha	r Admi	inistrativ	e Serv	rice,	
		B.S.	S Bih	ar Secr	etariat S	Service	etc.)			
Home District	;-		Go	dda.						

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: Chandan kumar.

Place: Patna.

Designation: Section Officer.

Date: 12.02.2024.

Department: Bihar Legislative Assembly, Secretariat, Patna.